

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3307
ANSWERED ON:17.03.2015
SECURITY TO DAM
Natterjee Shri J. Jayasingh Thiyagaraj

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received any request from the State Government of Tamil Nadu to post adequate number of personnel of Central Armed Police Force (CAPF) for the protection of Mullaperiyar Dam; and

(b) if so, the details thereof and the reaction of the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. Requests from State Government of Tamil Nadu have been received regarding deployment of Central Industrial Security Force (CISF) at Mulla-periyar Dam.

As "Police and Public Order" are State subjects under the List-II of the Seventh Schedule of the Constitution of India, hence the responsibility for the security of the dam rests primarily with the State Government of Kerala, since the dam in question is located in Kerala. No request for deployment of Central Armed Police Forces (CAPF) for the dam has been received from the State Government of Kerala.